

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.41/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Mohammad Abid Hussain & Anr -Versus- Madina Builtech Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, Adv Respondents


22/9/17

1. Shounale Kishor, Adv
2. Anshu Naal Bansal, Adv
3. Souvik Ghosh, Adv

for the
petitioners

22/9/17
ORDER

Ld. Counsel for the petitioners as well as the respondents are present and pressing for hearing.

List it on 09/11/2017 for hearing. In the meantime, interim order is extended till next date of hearing.

sd/-
(Jinan K.R.)
Member (Judicial)